COURT NO. 10

THE HONOURABLE MS JUSTICE B S BHANUMATHI

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
LIKELY TO BE DECLARED AS INFRUCTUOUS					
1	WP(AT)/349/2021 IA 1/2021 Dispense with Petition	M/S AGRICULTURAL ENGINEERING GRADUATES ASSOCIATION OF AP. REP. BY ITS PRESIDENT MR. M.C. NARESH Vs STATE OF ANDHRA PRADESH	RAMA MURTY P V S A	GP FOR SERVICES II	ANANTAPUR
FOR ORDERS					
2	WP(AT)/7/2021 IA 1/2021 Restoration Petition IA 2/2021 Condone Delay Petition	A.Y.PRASAD Vs GOVERNMENT OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES IV	SPS NELLORE
3	WP(AT)/113/2021 IA 2/2022 Permission Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	TAMMINENI NARASAIAH Vs STATE OF ANDHRA PRADESH	V V NARASIMHA RAO	GP FOR SERVICES I GP FOR SERVICES I K SWARNA SESHU	ANANTAPUR
4	WP(AT)/213/2021	VELAGALA NAGESWARAMMA Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR SERVICES I A VEERABHADRA RAO Addl.SC FOR VMRDA **	VISAKHAPATNAM
5	WP(AT)/351/2021 IA 1/2021 Condone Delay Petition	K.SWARUPA RANI Vs STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR SERVICES II **17/11	PRAKASAM
6	WP(AT)/612/2021	S. SURYA KUMARI Vs THE STATE OF ANDHRA PRADESH	V MALLIK	GP FOR SERVICES III GP FOR SERVICES II	EAST GODAVARI
7	WP(AT)/734/2022 IA 1/2022 Condone Delay Petition	T.UMA MAHESWARA RAO Vs THE STATE OF ANDHRA PRADESH	HARSHA VARDHANA RAO C	GP FOR SERVICES I MAMIDI VENU MADHAV	VISAKHAPATNAM
FOR HEARING					
8	WP(AT)/38/2021	ELLAPU PARVATHI KUMARI Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR SERVICES II K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES My Lord, WP(AT)38/21 was disposed on 22-08-202413/10	VIZIANAGARAM
9	WP(AT)/157/2021 IA 1/2021 Direction Petition	A.KANAKA PRASAD Vs STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	KRISHNA
10	WP(AT)/314/2021 IA 1/2021 Vacate Stay Petition	P.RAMA MURTHY Vs STATE OF ANDHRA PRADESH	C PRAKASH REDDY	GP FOR SERVICES I V RAVICHANDRAN	YSR KADAPA

11	WP(AT)/347/2021 IA 1/2026 Amendment Petition	PULI SAMBAIAH Vs THE STATE OF A.P.	S GOPAL RAO	GP FOR SERVICES IV G SRINIVASULA REDDY (SC FOR ZPP MPP AND GP SERVICES)	GUNTUR
12	WP(AT)/350/2021	PANAMGIPALLI VENKATA SURYA SUBRAMANYA SAI SREE RAMACHANDRA MURTHY Vs STATE OF ANDHRA PRADESH	R YELLA REDDY	GP FOR SERVICES I	EAST GODAVARI
13	WP(AT)/406/2021	P.DEVADASS Vs STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES IV VADAPALLI RAMESH	YSR KADAPA

14.1 along with 14

14	WP(AT)/442/2021 IA 1/2025 Additional Affidavit	V NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES IV	WEST GODAVARI
14.1	WP(AT)/444/2021	T VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES IV	CHITTOOR
15	WP(AT)/480/2021 IA 1/2021 Restoration Petition IA 1/2026 Leave Petition	U DURGA DEVI Vs THE DISTRICT EDUCATIONAL OFFICER	P L NARASIMHA RAO	GP FOR SERVICES III (AP) HARINATH REDDY SOMAGUTTA SRINIVASA RAO MORTHA	EAST GODAVARI

16.1,16.2,16.3,16.4,16.5 along with 16

16	WP(AT)/610/2021	MUDDAPAPPU VENUGOPAL Vs STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR SERVICES II	GUNTUR
16.1	WP/17907/2020 IA 1/2020 Stay Petition IA 1/2022 Vacate Stay Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition	MUDDAPAPPU VENUGOPAL Vs THE STATE OF AP	T V SRI DEVI	GP FOR AGRICULTURE K SRINIVASA PRASAD GP FOR SERVICES II (AP) GP FOR SERVICES II	GUNTUR
16.2	WP/19634/2020 IA 1/2020 Suspension Petition IA 1/2024 Leave Petition	MUDDAPAPPU VENUGOPAL Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR AGRICULTURE GP FOR SERVICES II (AP)	GUNTUR
16.3	WP(AT)/1568/2021 IA 1/2021 Dispense with Petition IA 2/2021 Amendment Petition	MUDDAPAPPU VENUGOPAL Vs STATE OF ANDHRA PRADESH	T V SRIDEVI	GP FOR SERVICES III V MAHESWAR REDDY KARRI MURALI KRISHNA V R REDDY KOVVURI	GUNTUR
16.4	WP/1245/2022 IA 1/2022 Suspension Petition IA 2/2022 Implead Petition	D.SRINIVAS REDDY Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES II C SRINIVASA BABA T V SRI DEVI	ANANTAPUR
16.5	WP/3311/2022 IA 1/2022 Dispense with Petition IA 2/2022 Suspension Petition IA 3/2022 Vacate Stay Petition IA 4/2022 Implead Petition IA 5/2022 Vacate Stay Petition IA 6/2022 Vacate Stay Petition	D SREENIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	V YADU KRISHNA SAINATH	GP FOR AGRICULTURE C SRINIVASA BABA T V SRI DEVI GP FOR SERVICES II (AP)	ANANTAPUR

ADMISSION (PANCHAYAT RAJ)

17	WP/33854/2026 IA 1/2026 Direction Petition	A.NEERAJA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR PANCHAYAT RAJ RURAL DEV	PRAKASAM
18	WP/33942/2026 IA 1/2026 Direction Petition	G S SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
19	WP/33950/2026 IA 1/2026 Direction Petition	PAMULAPATI PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	GUNTUR
20	WP/33981/2026 IA 1/2026 Direction Petition	KURRA RUKMINAMMA Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR
21	WP/34025/2026 IA 1/2026 Direction Petition	CHEVALA BAJIRAO Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE	EAST GODAVARI
22	WP/34210/2026 IA 1/2026 Direction Petition	G S SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
23	WP/34215/2026 IA 1/2026 Direction Petition	G.S. SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
24	WP/34242/2026 IA 1/2026 Direction Petition	G.S. SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
25	WP/34253/2026 IA 1/2026 Direction Petition	G S SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
26	WP/34376/2026 IA 1/2026 Direction Petition	MOPARTHI KUPPUSWAMY Vs THE STATE OF ANDHRA PRADESH	P RAVIKANTH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	GUNTUR
27	WP/34379/2026 IA 1/2026 Direction Petition	VALLURI SIVA KESAVA CHOWDARY Vs THE STATE OF ANDHRA PRADESH	SIVA BHAMI REDDY S	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME	EAST GODAVARI

ADMISSION - PAYMENT OF BILLS

28	WP/33927/2026 IA 1/2026 Direction Petition	KHR INFRA Vs THE STATE OF ANDHRA PRADESH	DOKKU SAI RAVITEJA YADAV	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING	KRISHNA
29	WP/33941/2026 IA 1/2026 Direction Petition	MADDINENI RAMA RAO Vs THE STATE OF ANDHRA PRADESH	NEELI MANI KANTA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	PRAKASAM
30	WP/33943/2026	RAMAVATH PRASAD NAIK	GAJJALA MALLIKARJUNA	GP FOR PANCHAYAT RAJ	PRAKASAM

	IA 1/2026 Direction Petition	Vs THE STATE OF ANDHRA PRADESH	REDDY	RURAL DEV GP FOR FINANCE PLANNING	
31	WP/33963/2026 IA 1/2026 Direction Petition	G S SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
32	WP/34030/2026 IA 1/2026 Direction Petition	YALLA RAMESH Vs THE STATE OF ANDRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
33	WP/34219/2026 IA 1/2026 Direction Petition	M BALA CHANDRA MOULI Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	PRAKASAM
34	WP/34229/2026 IA 1/2026 Direction Petition	K.N. RAVINDRA REDDY Vs THE STATE OF ANDHRA PRADESH	P MADHUKAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	ANANTAPUR
35	WP/34287/2026 IA 1/2026 Direction Petition	G.S. SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR

COURT NO. 10

THE HONOURABLE MS JUSTICE B S BHANUMATHI

To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR FURTHER HEARING					
36	WP(AT)/1729/2021 IA 1/2024 Leave Petition IA 1/2026 Leave Petition	B SRINIVASA BHASKAR Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR SERVICES IV S.V.S.S.SIVARAM SC For VMC (PART HEARD)13/10	KRISHNA
37.1,37.2 along with 37					
37	WP(AT)/2042/2021 IA 1/2024 Leave Petition	P V NAGA SAI Vs THE GOVERNMENT OF ANDHRA PRADESH	P V NAGA SAI(PARTY IN PERSON)	GP FOR SERVICES IV CHIEF NOTE CASE03/11	KRISHNA
37.1	WP(AT)/636/2021 IA 1/2023 Review Petition IA 2/2023 Suspension Petition	P V NAGA SAI Vs THE STATE OF ANDHRA PRADESH	P V NAGA SAI(PARTY IN PERSON)	GP FOR SERVICES IV	KRISHNA
37.2	WP/23363/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition IA 2/2025 Leave Petition IA 1/2026 Leave Petition	SRI P.V. NAGA SAI Vs THE STATE OF ANDHRA PRADESH	M V PRAVEEN KUMAR	GP FOR SERVICES I GP FOR SERVICES III GP FOR SERVICES IV	KRISHNA
ADMISSION					
38	CRP/1588/2026 (OS/394/2024)	K. NAGARAJU Vs MALA NAGABUSHANA	NALLANI VAMSI KRISHNA		ANANTAPUR
ADMISSION (SERVICE MATTERS)					
39.1,39.2,39.3,39.4,39.5,39.6,39.7 along with 39					
39	WP(AT)/329/2021 IA 1/2021 Vacate Stay Petition IA 2/2021 Dispense with Petition IA 1/2023 Restoration Petition IA 1/2025 Additional Affidavit	K ANJI REDDY Vs STATE OF AP	K RAMAMOHAN	GP FOR SERVICES I GP FOR FINANCE PLANNING (AP) GP FOR SERVICES IV GP FOR EDUCATION 17/11(c)	GUNTUR
39.1	WP(AT)/328/2021 IA 1/2021 Dispense with Petition IA 2/2021 Vacate Stay Petition IA 1/2023 Restoration Petition	SUNGA SATISH KUMAR Vs STATE OF ANDHRA PRADESH	K RAMA MOHAN	GP FOR SERVICES IV GP FOR FINANCE PLANNING (AP)	KRISHNA
39.2	WP(AT)/333/2021 IA 1/2021 Miscellaneous Petition IA 2/2021 Dispense with Petition IA 1/2023 Restoration Petition IA 2/2023 Dispense with Petition	GULLAPALLI DURGA PRASAD Vs STATE OF ANDHRA PRADESH	K RAMAMOHAN	GP FOR SERVICES III	KRISHNA
39.3	WP(AT)/342/2021 IA 1/2021 Miscellaneous Petition IA 1/2024 Restoration Petition IA 2/2024 Dispense with Petition	CH.SRINIVASULU Vs STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR SERVICES I GP FOR SERVICES III	SPS NELLORE

39.4	WP/6534/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	A.N. VENUGOPAL Vs THE STATE OF ANDHRA PRADESH	K RAMAMOHAN	GP FOR FINANCE PLANNING GP FOR SERVICES III (AP) GP FOR SCHOOL EDUCATION GP FOR PANCHAYAT RAJ RURAL DEV	KRISHNA
39.5	WP/15002/2023 IA 1/2023 Direction Petition	KURRI ANJI REDDY Vs THE STATE OF AP	SREENIVASULU PODILI	GP FOR SERVICES I GP FOR SERVICES III	GUNTUR
39.6	WP/25582/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition	KURRI ANJI REDDY Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR SERVICES III GP FOR SERVICES III J.JYOTHI K V RAGHU VEER	GUNTUR
39.7	WP/14887/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Leave Petition	TURAGA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR SERVICES I A JAYANTHI GP FOR SERVICES IV	KRISHNA
40	WP(AT)/615/2021 IA 1/2024 Leave Petition	D SANKARAIAH Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES IV B V APARNA LAKSHMI	ANANTAPUR
41	WP(AT)/752/2021	SRI K TATA RAO Vs THE STATE OF ANDHRA PRADESH	T S N SUDHAKAR	GP FOR SERVICES I	KRISHNA
42	WP(AT)/771/2021	P RAMACHANDRAIAH Vs THE STATE OF ANDHRA PRADESH	K R SRINIVAS	GP FOR SERVICES III	CHITTOOR
43	WP(AT)/1038/2021	M YOGENDAR Vs STATE OF ANDHRA PRADESH	G VENKATA KRISHNAIAH	GP FOR SERVICES I	KURNOOL

44.1 along with 44

44	WP(AT)/1089/2021 IA 1/2021 Vacate Stay Petition IA 2/2021 Implead Petition	N GIRIDHAR Vs STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES II K RAM REDDY	SPS NELLORE
44.1	WP/27387/2026 IA 1/2026 Direction Petition	N. GIRIDHAR Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES I	SPS NELLORE
45	WP(AT)/1172/2021 IA 1/2025 Leave Petition	KOLLAM SOMU NAIDU Vs THE GOVERNMENT OF AP	P VEERRAJU	GP FOR SERVICES IV Sireesha Rani Vallabhaneni Standing Counsel For Municipalities	VISAKHAPATNAM
46	WP(AT)/1173/2021 IA 1/2025 Leave Petition	KURACHA RAMAKRISHNA Vs THE GOVERNMENT OF A.P.	P VEERRAJU	GP FOR SERVICES IV Sireesha Rani Vallabhaneni Standing Counsel For Municipalities	VISAKHAPATNAM
47	WP(AT)/1187/2021	K SUDHAKAR Vs THE DIVISIONAL FOREST OFFICER	P V RAMANA	GP FOR SERVICES I	CHITTOOR

48	WP(AT)/1458/2021	G MUNEIAH Vs STATE OF ANDHRA PRADESH	TATA SINGAIAH GOUD		KURNOOL
49	WP(AT)/1463/2021 IA 1/2021 Dispense with Petition IA 1/2022 Vacate Stay Petition IA 1/2025 Implead Petition	K NAGARAJU Vs STATE OF ANDHRA PRADESH	K P ABHI RAM R.Ashok(PARTY IN PERSON)	K SRINIVASA PRASAD G.SEENA KUMAR SC For APPSC T R V S S S V PRASAD	KURNOOL
50	WP(AT)/1513/2021 IA 1/2021 Condone Delay Petition	P JAYACHANDRAIAHA Vs THE DIRECTOR GENERAL OF POLICE	K SRINIVASA PRASAD	GP FOR SERVICES I D BALAKISHAN RAO(SC FOR TSPSC)	KURNOOL
51	WP(AT)/1561/2021	SHAIK ABDUL RAWOOF Vs THE STATE OF ANDHRA PRADESH	SRINIVAS EMANI	GP FOR SERVICES I	KRISHNA

52.1 along with 52

52	WP(AT)/1611/2021	MUKUNDA RAO SASUMAHANTHI Vs ANDHRA PRADESH PUBLIC SERVICE COMMISSION	J SUDHEER	G.SEENA KUMAR SC For APPSC	SRIKAKULAM
52.1	WP/18682/2020 IA 1/2020 Direction Petition IA 1/2023 Leave Petition	MUKUNDA RAO SASUMAHANTHI Vs THE ANDHRA PRADESH PUBLIC SERVICE COMMISSION	J SUDHEER	G RATNA SUDHAKAR SC For APPSC V.VENKATA NAGA RAJU (SC FOR APPSC) GP FOR SERVICES I	SRIKAKULAM

53.1 along with 53

53	WP(AT)/1701/2021 IA 1/2021 Vacate Stay Petition	Y RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	GODA SIVA	R V MALLIKARJUNA RAO (SC FOR APPSC)	KRISHNA
53.1	WP(AT)/1700/2021 IA 1/2021 Vacate Stay Petition	THUNGALA SWARNA LATHA Vs THE STATE OF ANDHRA PRADESH	SIVA	R V MALLIKARJUNA RAO (SC FOR APPSC)	GUNTUR

54.1,54.2,54.3,54.4,54.5,54.6 along with 54

54	WP(AT)/1709/2021 IA 1/2021 Vacate Stay Petition	S SINGAIAH Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU		KRISHNA
54.1	WP(AT)/1689/2021 IA 1/2021 Vacate Stay Petition	B DAYANANDAM Vs THE STATE OF ANDHRA PRADESH	M SRINIVASA RAO	GP FOR SERVICES I	KRISHNA
54.2	WP(AT)/1690/2021 IA 1/2021 Vacate Stay Petition	S SUBRAHMANYAM Vs THE STATE OF ANDHRA PRADESH	R SATYANARAYANA MURTHY	GP FOR SERVICES I	PRAKASAM
54.3	WP(AT)/1691/2021 IA 1/2021 Vacate Stay Petition	CH NAGARAJU Vs THE STATE OF ANDHRA PRADESH	R SATYANARAYANA MURTHY		KRISHNA
54.4	WP(AT)/1692/2021 IA 1/2021 Vacate Stay Petition	GANNAVARAM VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	R SATYANARAYANA MURTHY		KRISHNA

54.5	WP(AT)/1708/2021 IA 1/2021 Vacate Stay Petition	P V SATYANARAYANA Vs STATE OF ANDHRA PRADESH	K NARAYANA	GP FOR SERVICES I	VIZIANAGARAM
54.6	WP(AT)/1711/2021	M MALLIKA Vs THE STATE OF ANDHRA PRADESH	R SATYANARAYANA MURTHY		KRISHNA
55	WP(AT)/1721/2021	SIRUGUJDI APPA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	T VIJAY HANUMAN SINGH VADAPALLI RAMESH	GP FOR SERVICES I	VIZIANAGARAM
56	WP(AT)/1739/2021 IA 1/2024 Leave Petition	M MANOHAR REDDY Vs STATE OF ANDHRA PRADESH	ADAPA RAMYA SAHITHI NAIDU	R V MALLIKARJUNA RAO (SC FOR APPSC) GP FOR SERVICES I	ANANTAPUR
57	WP(AT)/1742/2021 IA 1/2021 Direction Petition	SMT K JHANSI LAKSHMI BAI Vs THE DISTRICT EDUCATIONAL OFFICER	B SESIBUSHAN RAO	GP FOR SERVICES III	PRAKASAM
58	WP(AT)/1750/2021	V VIVEKANANDA Vs STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES II	WEST GODAVARI
59	WP(AT)/1879/2021	S KISHORE KUMAR Vs THE STATE OF ANHDRA PRADESH	G VENKATA KRISHNAIAH		GUNTUR
60	WP(AT)/1972/2021 IA 1/2023 Leave Petition	B NARASAMMA Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	V NARASIMHA MURTHY	KURNOOL
61	WP(AT)/1990/2021	CHINNARAJ DORAI Vs THE STATE OF ANDHRA PRADESH	KOTHAPALLI KODANDAPANI	GP FOR SERVICES I	CHITTOOR
62	WP(AT)/2146/2021	A CHANAKYA Vs THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES	Y MAHA LAKSHMI	GP FOR SERVICES I	CHITTOOR
63	WP(AT)/2216/2021	S MALA KONDAIAH Vs THE STATE OF ANDHRA PRADESH	N B CHANDRA SEKHAR	GP FOR SERVICES I	SPS NELLORE
64	WP(AT)/13/2022 IA 1/2022 Dispense with Petition IA 1/2023 Leave Petition IA 1/2026 Receive Docs Petition	NAGULAPALLI RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	A CHAYA DEVI LEO LAW ASSOCIATES LLP	GP FOR SERVICES I (AP) 27/10	VISAKHAPATNAM

65.1,65.2 along with 65

65	WP(AT)/14/2022	CH LAKSHMI TULASI Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES I	EAST GODAVARI
65.1	WP(AT)/15/2022	SMT B LATHA Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	GP FOR SERVICES I	GUNTUR

65.2	WP/7595/2025 IA 1/2025 Direction Petition	CH. LAKSHMI TULASI Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I	EAST GODAVARI
66	WP(AT)/18/2022 IA 1/2023 Leave Petition IA 1/2026 Leave Petition	S R E ADINAYARANA REDDY Vs THE STATE OF ANDHRA PRADESH	V SESHA KUMARI	GP FOR SERVICES III KASA JAGANMOHAN REDDY	KURNOOL
67	WP(AT)/65/2022 IA 1/2025 Leave Petition	SHAIK GOUSE BASHA Vs THE STATE OF ANDHRA PRADESH	K RAM REDDY	GP FOR SERVICES II GP FOR SERVICES II	EAST GODAVARI
68	WP(AT)/66/2022	E. HUSSAIN Vs THE DIRECTOR	MANUBROLU SRINIVASA RAO	GP FOR SERVICES I	GUNTUR
69	WP(AT)/68/2022	A. PARVATHALU Vs THE DIRECTOR	MANUBROLU SRINIVASA RAO	GP FOR SERVICES I	GUNTUR
70	WP(AT)/91/2022	T KANDESWARA RAO Vs THE STATE OF A.P.	CH SRINIVAS	GP FOR SERVICES III	CHITTOOR
71	WP(AT)/108/2022 IA 1/2022 Permission Petition	MARAPATLA PAVAN Vs THE STATE OF ANDHRA PRADESH	K RAMA SUBBA RAO	GP FOR SERVICES III SRINIVASA RAO MADIRAJU	SRIKAKULAM
72	WP(AT)/158/2022	V PRABHUJI Vs THE STATE OF AP	ADAPA RAMYA SAHITHI NAIDU	GP FOR SERVICES I	KURNOOL
73	WP(AT)/181/2022 IA 1/2022 Condone Delay Petition	MUPPIDI DAIZY Vs THE DISTRICT EDUCATIONAL OFFICER	KAVITHA GOTTIPATI	GP FOR SERVICES III S.V.S.S.SIVARAM SC For VMC ADVOCATE IN THIS CASE HAS TO BE REGISTERED	KRISHNA
74	WP(AT)/211/2022	G. GANGA PARVATHI Vs THE COMMISSIONER	P VEERABHADRA REDDY	GP FOR SERVICES IV	KRISHNA
75	WP(AT)/348/2022	CH. SRINIVASULU Vs THE GOVERNMENT OF ANDHRA PRADESH	KALEPU YASHWANTH	GP FOR SERVICES III	ANANTAPUR
76	WP(AT)/350/2022 IA 1/2022 Miscellaneous Petition	P. SIVA PRASAD Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES IV	KRISHNA

77.1,77.2 along with 77

77	WP(AT)/393/2022 IA 1/2022 Permission Petition	SHAIK AYED THAMEEM Vs THE STATE OF ANDHAR PREDESH	KAVITHA GOTTIPATI	GP FOR SERVICES III	GUNTUR
77.1	CC(AT)/236/2023 (OA/3951/2016) IA 2/2024 Implead Petition	SHAIK SYED THAMEEM Vs ADITHYANATH DASI.A.S	AVADESH NARAYAN SANGHI	G V L MURTHY	SPS NELLORE
77.2	WP/24765/2023 IA 1/2023 Direction Petition	SHAIK AYED THAMEEM Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III	SPS NELLORE
78	WP(AT)/491/2022 IA 2/2022 Additional Material Petition	V GOPI Vs THE SUPERINTENDING ENGINEER	P V RAMANA	GP FOR SERVICES III	SRIKAKULAM

79	WP(AT)/498/2022 IA 1/2022 Miscellaneous Petition	N KOTESWARA RAO Vs THE COMMISSIONER OF POLICE	A SREEDHAR	GP FOR SERVICES I	VISAKHAPATNAM
80	WP(AT)/501/2022 IA 1/2026 Leave Petition	P SRINIVASA RAO Vs THE COMMISSIONER OF POLICE	A SREEDHAR	GP FOR SERVICES I GP FOR SERVICES I	VISAKHAPATNAM
81	WP(AT)/593/2022	K APPANNA Vs THE STATE OF ANDHRA PRADESH	K ANJANA RAMA KAMESWARI	GP FOR SERVICES I	GUNTUR

INTERLOCUTORY

82	IA/2/2026 Restoration Petition WP(AT)/1108/2021	T SRINIVASULU Vs THE DISTRICT COLLECTOR	K SRINIVASA PRASAD	GP FOR SERVICES I M RAMGOPAL RAO	YSR KADAPA
83	IA/1/2026 Condone Delay Petition WP(AT)/1108/2021	T SRINIVASULU Vs THE DISTRICT COLLECTOR	K SRINIVASA PRASAD	GP FOR SERVICES I M RAMGOPAL RAO	YSR KADAPA

FOR PRONOUNCEMENT OF ORDERS

84.1 along with 84

84	WP(AT)/204/2021 IA 1/2023 Restoration Petition	MR.V BHARATH KUMAR Vs STATE OF ANDHRA PRADESH	DHEERA KANISHKA	GP FOR SERVICES IV B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore (NOTE CASE) (PART HEARD)10/11	KRISHNA
84.1	WP/24417/2021 IA 1/2021 Direction Petition	MR. V.BHARATH KUMAR Vs THE STATE OF ANDHRA PRADESH	DHEERA KANISHKA	GP FOR MUNCIPAL ADMN URBAN DEV POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	YSR KADAPA

85.1,85.2,85.3 along with 85

85	WP/8694/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Implead Petition	N RAMA CHANDRA RAO Vs THE UNION OF INDIA	VENKAT SAILENDRA G	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) GP FOR SERVICES I GP FOR SERVICES I J U M V PRASAD (S C FOR UPSC) A RAJENDRA BABU R1 R2 R4 UNSERVED, (HCJ NOTE)16/11	EAST GODAVARI
85.1	WP/29747/2025 IA 1/2025 Suspension Petition IA 2/2026 Implead Petition IA 3/2026 Petition to Withdraw	N RAMA CHANDRA RAO Vs THE GOVERNMENT OF INDIA	DEVI PRASAD MANGALAPURI	GP FOR SERVICES I MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) J U M V PRASAD (S C FOR UPSC) SUBBA RAO KORRAPATI A RAJENDRA BABU	EAST GODAVARI
85.2	WP/2357/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 6/2026 Stay Petition	K RAJASEKAR RAO Vs THE UNION OF INDIA	P V RAMANA	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) J U M V PRASAD (S C FOR UPSC) SUBBA RAO KORRAPATI GP FOR ENVIRONMENT GP FOR ENVIRONMENT A RAJENDRA BABU	PRAKASAM

85.3	WP/3596/2026 IA 1/2026-Suspension Petition IA 2/2026-Direction Petition	THUMATI NAGAMANESWARI Vs THE UNION OF INDIA	B VASANTHA LAKSHMI	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) GP FOR SERVICES I J U M V PRASAD (S C FOR UPSC) SUBBA RAO KORRAPATI A RAJENDRA BABU	KURNOOL